

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 03rd November, 2025

No. LJ(B) 73/2012/36 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint Shri. Cheman D. Shira, MCS, Assistant Commissioner, as the Executive Magistrate within South West Garo Hills with immediate effect until further orders.

Sd/-

(Cyril V.D. Diengdoh),
Commissioner & Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 73/2012/36 -A,

Dated Shillong, the 03rd November, 2025

Copy forwarded to:-

1. The District Magistrate, South West Garo Hills District, Ampati with reference to your letter No. SWGHA/Mgst/Lgl.2/2019/27 Dt. 21.10.2025.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Samm

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.